

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.10.2023

**ORDER NO. 187 of 2023 (REVISED)**

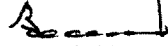
Hon'ble President is pleased to partially modify the roster order no. 173 of 2023 for **CESTAT, Chandigarh** on **09.11.2023 at 2:30 p.m.** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.11.2023 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. P. A. Augustian, Hon'ble Member (Judicial)	E/ROM/60205/2023 in E/791/2012 M/s. Action Construction Equipment Ltd. vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60206/2023 in E/792/2012 Shri P. K. Bansal vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60207/2023 in E/793/2012 Shri Vijay Agarwal vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60208/2023 in E/1161/2011 M/s. JCB India Ltd. vs. Commissioner of Central Excise, Delhi - IV
		E/ROM/60209/2023 in E/2968/2011 M/s. JCB India Ltd. vs. Commissioner of Central Excise, Delhi - IV

Note:


1. The hearing will take place by virtual mode.
2. E/ROM/70120/2022 in E/70450/2019 in respect of CESTAT, Allahabad listed on 9.11.2023 at 2:30 p.m. will be taken up by the Bench comprising Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical) after the above ROM applications in the Larger Bench matters are heard.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/Bangalore/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy: Allahabad

  
Deputy Registrar